NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 19

C.P. (IB)/229(MB)2024

CORAM:

SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **10.07.2024**

NAME OF THE PARTIES: Q WEST INFRASTRUCTURE PRIVATE LIMITED V/s STARWORT ENGINEERS PRIVATE LIMITED

SECTION 7 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Anirudh Lad, Ld. Counsel for the Petitioner present. None present for the Corporate Debtor.
2. Ld. Counsel for the Petitioner submits that on the last date of hearing, the Bench has asked a query with regard to compliance of Rule 4 of IBBI (Application to Adjudicating Authority) Rules, 2016 by serving the copy of Petition to the IBBI Board. Ld. Counsel for the Petitioner handover the copy of affidavit across this Bench in compliance of Rule 4.
3. Heard and perused the materials available on records. **Reserved for orders**.

Sd/- **Sd/-**

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**
/NP/